

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220
CP(CAA)/33(AHM)2022
in
CA(CAA)/62(AHM)2021

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Wood-Tech Pvt Ltd
Gujarat Mica-Products Pvt Ltd
Gujarat Plylam Sales Agencies Pvt Ltd
Gujarat Woodlam Products Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 11/10/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Pavan Godiawala.
For the Income Tax Dept. : Advocate, Ms. Pankti Shah.

ORDER

Pleadings are complete.

List for hearing on 01.11.2022

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)